## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

IN THE MATTER OF:	C.P. No. (IB)-178(PB)/2017
Mussadi Lal Kishan Lal v. Ram Dev Int. Ltd.	Petitioner
SECTION: UNDER SECTION 9 of Insolver	ncy and Bankruptcy Code, 2005
Coram:	Order delivered on 29.06.2017
CHIEF JUSTICE M.M. KUMAR Hon'ble President	511 25.00.2017
DEEPA KRISHAN Hon'ble Member (T)	
For the Petitioner(s) :	
or the Respondent(s) :	
ORDER	

The matter has been called twice. However, no one has put in appearance in support of the petition. In the interest of justice, the hearing is deferred on 04.07.2017.

> (CHIEF JUSTICE M.M. KUMAR) **PRESIDENT**

> > (MEMBER TECHNICAL)

Vineet